

Rehabilitation of Silk Cloth Mills

1371. SHRI DEORAO PATIL:
SHRI N. M. KAMBLE:
SHRI S. W. DHABE:
SHRI R. D. J. AVERGOANKAR:

Will the Minister of COMMERCE be pleased to state:

(a) whether Government have taken any decision in regard to the rehabilitation of the sick and closed textile mills; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) and (b) It has been decided to nationalise all the sick textile undertakings, the management of which has been taken over by Government with a view to rehabilitate such undertakings. The National Textile Corporation/State Textile Corporations are progressively implementing rehabilitation & modernisation plans to fulfil this objective.

Assistance for new co-operative spinning mills in Maharashtra

1372. SHRI N. M. KAMBLE:
SHRI S. W. DHABE:
SHRI R. D. J. AVERGOANKAR:

Will the Minister of COMMERCE be pleased to state:

(a) whether Maharashtra Government have requested the Central Government for assistance from the National Co-operative Development Corporation for new co-operative spinning mills of weavers; and

(b) if so, the action taken by the Central Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) No, Sir.

(b) Does not arise.

Iron Ore Exporters Club

1373. SHRI BHUPESH GUPTA:
SHRI YOGENDRA SHARMA:
SHRI JAGJIT SINGH ANAND:

Will the Minister of COMMERCE be pleased to state:

(a) whether the iron ore exporting countries are considering a proposal for

forming an Iron Ore Exporters Club; and

(b) if so, the salient features thereof, and the steps being taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) and (b) The Informal Group of Iron Ore Developing countries have been meeting periodically since 1968. When the Group last met early this year, it was felt that without the co-operation of the developing countries no price discipline could be introduced. Efforts are continuing to form a body consisting of Iron Ore Exporting Countries with a view to securing stable and remunerative prices for iron ore exports and it will take some time before the results of these efforts become visible.

Non-payment of 'Time Rate' to employees of Government Mints

1374. SHRI BHUPESH GUPTA:
SHRI JAGJIT SINGH ANAND:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the employees of the three Government of India Mints are not getting the proper time rate for their duties after normal duty hours since 1-6-1961 even after the Andhra Pradesh High Court's judgment in their favour;

(b) if so, what are the reasons therefor;

(c) what steps have been taken to make payment to the employees at an early date;

(d) whether it is a fact that workmen of the Silver Refinery have not yet been made permanent; and

(e) if so, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): (a) to (c) The prescribed weekly working hours of the India Government Mints are 37½ hours only. For work between 37½ hours and 48 hours a week, both the industrial and non-industrial employees of the three Mints are paid overtime allowance at single hourly rate of wages. From 1-1-1969, the employees of the Mints are being paid this single time rate calculated on pay and all allowances excluding House Rent Allowance.